

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 4599-JK (LD) of 2024

DATED:- 03 - 04 - 2024

Sanction is hereby accorded to the appointment of Officer's of School Education Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order indicated against each, including contempt petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated: 03.04.2024

No:-LAW-OIC/4/2024

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, School Education Department.
5. Registrar General, High Court of J&K and Ladakh , Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
03.04.24

Annexure to the Government Order No.4599 -JK(LD) of 2024 dated 03.04.2024

S.No	Case No.	Title of the case	OIC	
1.	TA 1269/21	Rubeena Akram	CEO Sgr	Mr. Ab Hamid Fani
2.	TA 2511/21	Shuja Showkat	CEO Sgr	Mr. Ab Hamid Fani
3.	OA 489/23	Gh Hassan Wani	Administrative Department	Masood Ahmad wani Deputy Secretary SED
4.	OA 703/23	Gh Qadri Mir	Administrative Department	Masood Ahmad wani Deputy secretary sed
5.	TA 2517/21	Mehnaz Rashid	CEO Sgr	Mr. Ab Hamid Fani
6.	OA 1001/23	Javid Bashir	CEO Kulgam	Mr. Mohd Yousuf Jan
7.	OA 822/23	Altaf Ahmad Bhat	CEO Kulgam	Mr. Mohd Yousuf Jan
8.	CP 147/23 in OA 880/22	Razia Parwaz	DSEK	Mr. Tasaduq Hussain Mir
9.	OA 908/23	Aijaz Farooq	CEO Kulgam	Mr. Mohd Yousuf Jan
10.	OA 925/23	Mohd Shafi Bhat	CEO Kulgam	Mr. Mohd Yousuf Jan
11.	OA 1026/23	Imtiyaz Ahmad Thoker	CEO Kulgam	Mr. Mohd Yousuf Jan
12.	OA 1019/23	Parveena Akhter	CEO Kulgam	Mr. Mohd Yousuf Jan
13.	OA 928/23	Farooq Ahmad Bhat	CEO Kulgam	Mr. Mohd Yousuf Jan
14.	OA 1018/23	Altaf Hussain Shah	CEO Kulgam	Mr. Mohd Yousuf Jan
15.	OA 929/23	Shahida Akhter	CEO Kulgam	Mr. Mohd Yousuf Jan
16.	CP 194/23 in OA 701/23	Gh Nabi Kasana	DIET Ganderbal	Mtr. Muzamilla Akhter
17.	OA 429/22	Gh Qadir Dar	CEO Baramulla	Mr. Balbir Singh Raina
18.	CP 127/23 in OA 168/23	Dilshada Akhter	CEO Baramulla	Mr. Balbir Singh Raina
19.	TA 8037/20	Mohd Yaseen Wani	CEO Kulgam	Mr. Mohd Yousuf Jan
20.	TA 3189/21	Sarfaraz Nawaz	CEO Kulgam	Mr. Mohd Yousuf Jan
21.	OA 673/23	Javid Ahmad Lone	CEO Shopian	Mr. Shabir Ahmad
22.	OA 247/23	Mehmooda Akhter	DSEK	Mr. Tasaduq Hussain Mir
23.	TA 204/22	Ulfat Nazir	DSEK	Mr. Tasaduq Hussain Mir
24.	CP 208/23 in OA 780/23	Mudasir Ahmad Dar	CEO Anantnag	Mr. Mushtaq Ahmad Qadri
25.	OA 1195/21	Shabir Ahmad Wani	DSEK	Mr. Tasaduq Hussain Mir

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